



\$~1-7 * 1	7, 10 to 53, 55 to 60, 62, 63, 65 t IN THE HIGH COURT O	to 75 F DELHI AT NEW DELHI
+	W.P.(C) 3306/2021 & CM AP PROCTER AND GAMBLE H PVT LTD	
	Through:	Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.
	versus	
	UNION OF INDIA & ORS. Through:	Respondents Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP
2	W.P.(C) 3327/2021 & CM AP PROCTER AND GAMBLE H HEALTH CARE LTD Through: versus	
	UNION OF INDIA & ORS. Through:	Respondents Mr. Vivek Goyal, CGSC for UOI/R-1 Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan

W.P.(C) 3306/2021 & conn.

1/32

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Ulla. Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

#### W.P.(C) 3508/2021 & CM APPL 10620/2021 M/S ALTON BUILDTECH INDIA PVT LTD ..... Petitioner Mr. Tarun Gulati, Senior Advocate Through: with Mr. Shravan Sahny and Mr. Kritika Sachdeva, Advocates.

#### versus

UNION OF INDIA & ORS. .... Respondents Mr. Ravi Prakash, Zoheb Through: Mr. Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

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#### W.P.(C) 3867/2021 & CM APPL 11664/2021 M/S ELECTRONICS MART INDIA LTD ..... Petitioner Mr. Nikhil Gupta and Mr. Vipin Through: Upadhyay, Advocates.

#### versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Farman Ali, Mr. Athar Raza
	Farooquei and Mr. Krishan Kumar,
	Advocates.Mr. Ravi Prakash, Mr.
	Zoheb Hossain, Mr. Mohammad
	Shahan Ulla, Mr. Farman Ali and Mr.
	Vivek Gurnani, Advocates for NAA
	and DGAP.
	Mr. Anurag Ahluwalia, CGSC with
	Mr. Abhigyan Siddhant and Mr.
	Nitnem Singh Ghuman, Advocates
	for R-1.
7) 3306/2021 & conn	2/32

W.P.(C) 3306/2021 & con

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## W.P.(C) 4600/2021 & CM APPL 14080/2021

INOX LEISURE LIMITED. ..... Petitioner Through: Mr. Kumar Visalaksh, Ms. Divya Jeswant and Mr. Udit Jain, Advocates.

versus UNION OF INDIA & ORS. Through:

.... Respondents Mr. Abhay Prakash Sahay CGSC with Ms. Mannu Singh and Ms. Indira Goswami, Advocates for UOI/R-1 Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

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#### W.P.(C) 4789/2021 & CM APPL 14786/2021

#### M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

Through:

..... Petitioner

h: Mr. Abhishek A Rastogi and Mr. Pratyushprava Saha, Advocates.

#### versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Abhay Prakash Sahay CGSC
	with Ms. Mannu Singh and Ms. Indira
	Goswami, Advocates for UOI/R-1
	Mr. Ravi Prakash, Mr. Zoheb
	Hossain, Mr. Mohammad Shahan
	Ulla, Mr. Farman Ali and Mr. Vivek
	Gurnani, Advocates for NAA and
	DGAP
(C) 2206/2021 R	2/22

3/32

W.P.(C) 3306/2021 & conn.





W.P.(C) 4954/2021 & CM APPL 15205/2021

M/S KRISHNA TRADING COMPANY ..... Petitioner Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

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W.P.(C) 10999/2018

## M/S PYRAMID INFRATECH PRIVATE LIMITED ..... Petitioner

Through: Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover, Advocates. Mr. Abhishek A. Rastogi and Mr. Pratyushprava Saha, Advocates.

Gurnani, Advocates.

versus UNION OF INDIA & ORS. ..... Respondent Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

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W.P.(C) 12444/2018, CM APPL. 48351/2018 & CM APPL. 48352/2018 W.P.(C) 3306/2021 & conn. 4/32

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#### MASCOT BUILDCON PRIVATE LIMITED ..... Petitioner None. Through: versus NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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## W.P.(C) 12647/2018 & CM APPL. 49105/2018

#### LIFESTYLE INTERNATIONAL PVT. LTD. ..... Petitioner

Mr. Tarun Gulati, Senior Advocate Through: with Mr. Kamal Sawhney, Mr. Sparsh Bhargava and Mr. Vinayak Mathur, Advocates.

versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Anurag Ahluwalia, CGSC with
	Mr. Abhigyan Siddhant and Mr.
	Nitnem Singh Ghuman, Advocates
	for <b>R</b> -1.
	Mr. Ravi Prakash, Mr. Zoheb
	Hossain, Mr. Mohammad Shahan
	Ulla, Mr. Farman Ali and Mr. Vivek
	Gurnani, Advocates.

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## W.P.(C) 13194/2018

#### SHARMA TRADING COMPANY ..... Petitioner

Through: Visalaksh

Mr. Naresh Thacker. Mr. Kumar and Mr. Udit Jain. Advocates.

W.P.(C) 3306/2021 & conn.

5/32

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versus UNION OF INDIA & ORS. ..... Respondents Mr. Anurag Ahluwalia, CGSC with Through: Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates for R-1. Zoheb Mr. Ravi Prakash. Mr. Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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## W.P.(C) 378/2019

## HINDUSTAN UNILEVER LIMITED

..... Petitioner

None. Through:

versus

UNION OF INDIA & ORS. Through: ..... Respondents

Prakash. Mr. Zoheb Mr. Ravi Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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W.P.(C) 1418/2019, CM APPL. 6500/2019 & CM APPL. 6501/2019 M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR ..... Petitioner

## Through:

versus NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS.

Through:

..... Respondents

Mr. Tarun Gulati, Senior Advocate with Mr. Kamal Sawhney, Mr. Sparsh Bhargava and Mr. Vinayak Mathur, Advocates for R-4.

Mr. Ravi Prakash. Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

W.P.(C) 3306/2021 & conn.

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## W.P.(C) 1655/2019

## M/S EXCEL RASAYAN PRIVATE LIMITED ..... Petitioner

Through: Mr. Abhishek A. Rastogi and Mr.

Pratyushprava Saha, Advocates.

versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. ..... Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

Gurnani, Advocates.

Gurnani, Advocates.

versus UNION OF INDIA & ORS. ..... Respondents Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek

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W.P.(C) 3759/2019 MASCOT BUILDCON PRIVATE LTD. ..... Petitioner Through: None. versus UNION OF INDIA & ORS. ..... Respondents Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan

W.P.(C) 3306/2021 & conn.

7/32

Ulla, Mr. Farman Ali and Mr. Vivek

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# W.P.(C) 4213/2019 ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

## Through: versus UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zohel Hossain Mr. Mohammad Shahar

Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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## W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR. ..... Petitioners

Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates. versus

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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## W.P.(C) 5558/2019 & CM APPL. 24368/2019

## UNICHARM INDIA PVT. LTD.

..... Petitioner

## Through: versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Nitnem Singh Ghuman, Advocates for R-1.

W.P.(C) 3306/2021 & conn.

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Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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W.P.(C) 7743/2019

## RECKITT BENCKISER INDIA PRIVATE LIMITED

..... Petitioner

#### Through: versus

## UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr. Adarsh Kumar Gupta and Mr. Parul Panthi, Advocates for R-1. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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W.P.(C) 8162/2019

## AFFINITI ENTERPRISES

..... Petitioner

Through: versus

# UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates.

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W.P.(C) 7910/2019, CM APPL. 32779/2019 & CM APPL. 52181/2019 W.P.(C) 3306/2021 & conn. 9/32

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#### SALARPURIA REAL ESTATE PVT. LTD ..... Petitioner

Mr. Abhishek A. Rastogi and Mr. Through: Pratyushprava Saha, Advocates.

Ulla, Mr. Farman Ali and Mr. Vivek

Ulla, Mr. Farman Ali and Mr. Vivek

versus UNION OF INDIA & ORS. ..... Respondents Mr. Zoheb Through: Mr. Ravi Prakash. Hossain, Mr. Mohammad Shahan

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#### W.P.(C) 7911/2019 & CM APPL. 32782/2019

## SATTVA DEVELOPERS PVT. LTD

..... Petitioner

Mr. Abhishek A. Rastogi and Mr. Through: Pratyushprava Saha, Advocates.

Gurnani, Advocates.

Gurnani. Advocates.

versus UNION OF INDIA & ORS. ..... Respondents Prakash. Mr. Zoheb Through: Mr. Ravi Hossain, Mr. Mohammad Shahan

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## W.P.(C) 8078/2019 & CM APPL 33393/2019

M/S SATYA ENTERPRISES Through: None

..... Petitioner

#### versus

UNION OF INDIA & ORS. .... Respondents Through: Ravi Prakash. Mr. Zoheb Mr. Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

DGAP

W.P.(C) 3306/2021 & conn.

10/32

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## W.P.(C) 9053/2019 & CM APPL 37403/2019

#### UNICHARM INDIA PVT. LTD Through: None

..... Petitioner

versus

UNION OF INDIA & ORS. .... Respondents Mr. Prakash. Zoheb Through: Mr. Ravi Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

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W.P.(C) 9248/2019 & CM APPL 38135/2019 SINGNATURE BUILDERS PVT LTD .... Petitioner Through: Mr. Puneet Agrawal, Mr. Deepak Anand Ms. Purvi Sinha. and Advocates.

versus

**UNION OF INDIA & ORS** .... Respondents Through: Mr. Ravi Prakash. Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

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#### W.P.(C) 11253/2019 & CM APPL 46337/2019 LIFESTYLE INTERNATIONAL PVT. LTD. ..... Petitioner Mr. Tarun Gulati, Senior Advocate Through: with Mr. Kamal Sawhney, Mr. Sparsh Bhargava and Mr. Vinayak Mathur, Advocates. W.P.(C) 3306/2021 & conn.

11/32

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versus

# UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

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## W.P.(C) 12355/2019 & CM APPL 50473/2019

# PARAMOUNT, PROPBUILD PVT. LTD. ..... Petitioner Through: None

#### versus

UNION OF INDIA & ORS. Through: Mr. Ruchir Mishra and Mr. Mukesh Kumar Tiwari, Advocates for UOI. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

31

# W.P.(C) 12717/2019 & CM APPL 52010/2019 BHARTIYA CITY DEVELOPERS PVT LTD ..... Petitioner Through: Mr. Abhishek A Rastogi and Mr. Pratyushprava Saha, Advocates.

#### versus

UNION OF INDIA & ORS. .... Respondents Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and

DGAP

W.P.(C) 3306/2021 & conn.

12/32

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# W.P.(C) 12847/2019 & CM APPL 52474/2019 RAMPRASTHA PROMOTERS AND

#### DEVELOPERS PVT. LTD. Through:

..... Petitioner

Mr. Puneet Agrawal, Mr. Deepak Anand and Ms. Purvi Sinha, Advocates.

versus

Through:

# UNION OF INDIA & ORS.

.... Respondents

Mr. Ravi Prakash, Mr. Zoheb
Hossain, Mr. Mohammad Shahan
Ulla, Mr. Farman Ali and Mr. Vivek
Gurnani, Advocates for NAA and
DGAP.
Ms. Sonu Bhatnagar, Senior Standing
Counsel with Ms. Venus Mehrotra

and Ms. Kanak Grover, Advocates for

33

## W.P.(C) 969/2020, CM APPL Nos. 3083/2020 & 5342/2020 NESTLE INDIA LTD. & ANR. ..... Petitioner Through: Mr. V. Lakshmikumaran,

R-2&5.

1gh: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora and Ms. Avisha Khatri, Advocates.

## versus

## UNION OF INDIA & ORS. Through: Ms. Kirtiman Singh, Mr. Waize Ali Noor and Mr Taha Yasin, Advocates for UOI/R-1&4 Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

W.P.(C) 3306/2021 & conn.

13/32

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## W.P.(C) 1171/2020 & CM APPL 3901/2020 IFB INDUSTRIES LTD, Through: Mr. U. A Ra

.... Petitioner

gh: Mr. U. A Rana and Mr. Himanshu Mehta, Advocates.

versus

## NATIONAL ANTI-PROFITEERING

AUTHORITY & ANR. Through: .... Respondents Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

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#### W.P.(C) 1406/2020 & CM APPL 4879/2020

M/S FRIENDS LAND DEVELOPERS ..... Petitioner Through: Mr. Prakash Kumar, Advocate and Ms. Rashmi Singh

#### versus

UNION OF INDIA & ORS. .... Respondents Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP. Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra and Ms. Kanak Grover. Advocates for R-4&5.

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W.P.(C) 1780/2020 & CM APPL6171/2020 W.P.(C) 3306/2021 & conn.





JOHNSON & JOHNSON PVT	.LTD		Petitioner	
Through:	Mr.	V.	Lakshmikumaran,	Mr.
	Chara	anya	Lakshmikumaran,	Mr.
	Kara	n Sach	dev, Mr. Agrim Aror	a and
	Ms. A	Avisha	Khatri, Advocates.	
versus				
UNION OF INDIA & ORS. Through:	Hoss Ulla, Gurn DGA Ms. S Coun	ain, M Mr. F ani, A P. Sonu B asel w	Responder Prakash, Mr. Z Mr. Mohammad Sl arman Ali and Mr. V Advocates for NAA Shatnagar, Senior Stat ith Ms. Venus Mel nak Grover, Advocat	Zoheb nahan Vivek and nding nrotra

## W.P.(C) 2083/2020 & CM APPL 7369/2020

FUSION BUILDTECH PVT LTD..... PetitionerThrough:Mr. Abhishek A Rastogi and Mr.<br/>Pratyushprava Saha, Advocates.

#### versus

Respondents
Mr. Ravi Prakash, Mr. Zoheb
Hossain, Mr. Mohammad Shahan
Ulla, Mr. Farman Ali and Mr. Vivek
Gurnani, Advocates for NAA and
DGAP.
Ms. Sonu Bhatnagar, Senior Standing
Counsel with Ms. Venus Mehrotra
and Ms. Kanak Grover, Advocates for
R-4.

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W.P.(C) 2084/2020 & CM APPL 7371/2020 W.P.(C) 3306/2021 & conn.





ASTER INFRAHOME PVT L	TD Petitioner
Through:	Mr. Abhishek A Rastogi and Mr.
_	Pratyushprava Saha, Advocates.
versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Ravi Prakash, Mr. Zoheb
_	Hossain, Mr. Mohammad Shahan
	Ulla, Mr. Farman Ali and Mr. Vivek
	Gurnani, Advocates for NAA and
	DGAP.
	Ms. Sonu Bhatnagar, Senior Standing
	Counsel with Ms. Venus Mehrotra
	and Ms. Kanak Grover, Advocates for
	R-4.

W.P.(C) 2445/2020 & CM APPL 8548/2020

MIS SARVPRIYA SECURITIES PVT. LTD ..... Petitioner Through: Mr. Puneet Agrawal, Mr. Deepak Anand and Ms. Purvi Sinha, Advocates.

#### versus

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP

Mr.

Charanya

V.

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## W.P.(C) 2490/2020 & CM APPL 8681/2020 JOHNSON & JOHNSON PVT LTD,

..... Petitioner

Mr.

Mr.

Lakshmikumaran,

Lakshmikumaran,

Karan Sachdev, Mr. Agrim Arora and

Ms. Avisha Khatri, Advocates.

Through:

W.P.(C) 3306/2021 & conn.





versus

4.1	UNION OF INDIA & ORS. Through:	Respondents Mr. Ravi Prakash, Mr. Zoheb Hossain, Mr. Mohammad Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA and DGAP
41	W.P.(C) 2742/2020, CM APPI	9552/2020
	ACME HOUSING INDIA PV	
	Through:	Mr.Kumar Visaloksh, Mr. Udit Jain, Mr. Archit Gupta, Advocates
	versus	
	UNION OF INDIA & ORS.	Respondents
10	Through:	Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
42	W.P.(C) 3737/2020, CM APPI	13399/2020
	PHILIPS INDIA LIMITED.	Petitioner
	Through:	Mr.Shashank Shekar and Mr. Tushar Joshi, Advocates.
	versus	
	UNION OF INDIA & ORS.	Respondents

UNION OF INDIA & ORS. Through: Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocate for R-5, 6 & 7. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP W.P.(C) 3306/2021 & conn. UNION OF INDIA & ORS. Through: Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocate for R-5, 6 & 7. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP 17/32

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	W.P.(C) 3911/202 M/S NANI RESO		LORICULTURE
	PVT. LTD.	Through:	Petitioner Mr. Puneet Agarwal, Mr. Deepak Anand and Ms. Purvi Sinha, Advocates
		versus	
	UNION OF INDL	A & ORS.	Respondents
44		Through:	Mr. Dev P. Bhardwaj, CGSC and Mr. Jatin Teotia, Advocates for UOI and mr. Jatin Puniyani, G.P. for UOI. Mr.Rajeev K. Pandey, Addl. Advocate General, Haryana with Mr. Rajeev M. Roy and Mr. P.Srinivasan, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
44	W.P.(C) 4131/202	20	
	• •		SIA PVT. LTD Petitioner Mr. Rohan Shah, Mr. Alok Yadav and Mr. Srisabari Rajan, Advocates
		versus	MI. SHSabari Kajan, Auvocates
	UNION OF INDL	A & ORS. Through:	Respondents Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocates for Samsonite CGST Mumbai.
W.P.(C)	) 3306/2021 & conn.		18/32

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45	W.P.(C) 4345/2020 RECKITT BENCKISER INDI	Δ ΡΡΙνδτε
	LIMITED Through:	Petitioner Mr. R. Jawaharlal, Mr. Siddharth Bawa, Mr. Anuj Garg and Mr. Mohit Sharma, Advocates.
	versus	
46	UNION OF INDIA AND ORS Through:	Respondents Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
-10	W.P.(C) 4348/2020 APEX MEADOWS PVT LTD Through: versus	Petitioner Mr. V. Lakshmikumaran, Mr. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.
47	UNION OF INDIA & ORS. Through:	Respondents Mr.N. Rambabu, Mr. N. Eswara Rai and Mr. Prity Kumar, Advocates for R-4. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
47	W.P.(C) 4375/2020, CM APPL M/S PATANJALI AYURVED Through:	
W.P.(C	) 3306/2021 & conn.	19/32

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versus

48	UNION OF INDIA & ORS. Through:	Respondents Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
48		. 16285/2020 DUCTS PVT. LTD Petitioner Mr. Tarun Gulati, Senior Advoate with Mr. Visalaksh and Mr. Udit Jain, Advocates.
	UNION OF INDIA & ORS. Through:	Respondents Mr.Farman Ali and Mr. Athar Raza Frarooquei, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
49	W.P.(C) 4607/2020 AFFINITI ENTERPRISES Through: versus	Petitioner Mr. R. Jawaharlal, Mr. Siddharth Bawa, Mr. Anuj Garg and Mr. Mohit Sharma, Advocates.
	UNION OF INDIA & ORS. Through:	Respondent Mr.Farman Ali and Mr. Athar Raza Frarooquei, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
W.P.(C)	3306/2021 & conn.	20/32

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W.P.(C) 4824/2020, CM APPL. 17416/2020, CM APPL.2183/2021 M/S CILANTRO DINERS PVT. LTD ..... Petitioner Through: Mr. Nikhil Gupta and Mr. Vipin Upadhyay, Advocates.

versus

UNION OF INDIA & ORS. ..... Respondents Mr.Farman Ali and Mr. Athar Raza Through: Frarooquei, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP W.P.(C) 4957/2020, CM APPL. 17899/2020 WHIRLPOOL OF INDIA LTD ..... Petitioner Mr. V. Lakshmikumaran, Mr. Through: Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates. versus UNION OF INDIA & ORS. ..... Respondents Ms. Sonu Bhatnagar, Senior Standing Through: Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocates for R-5 Mr.Farman Ali and Mr. Athar Raza Frarooquei, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP





	GAURSONS REALTECH PV	T LTD Petitioner
	Through:	Ms. Monisha Panda, Ms. Mrinal Bharat Ram, Mr. Kshitiz Arya and Ms, Priyamwada Sinha, Advocates.
	versus	
	UNION OF INDIA & ORS.	Respondents
53	Through:	Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP
	W.P.(C) 5798/2020, CM APP RAMPRASTHA PROMOTEI	RS AND
	DEVELOPERS PVT. LTD. Through:	Petitioner Mr. Puneet Agarwal, Mr. Deepak Anand and Ms. Purvi Sinha, Advocates
	versus	
	UNION OF INDIA & ORS.	Respondents
	Through:	<ul> <li>Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocates for for R-2, 5, 6 &amp; 7.</li> <li>Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr.</li> <li>Farman Ali and Mr. Vivek Gurnani, Advocates for NAA &amp; DGAP</li> </ul>
55	W D (C) 6671/2020 CM ADD	1 22180/2020
	W.P.(C) 6671/2020, CM APP GAURAV SHARMA FOOD Through:	
W.P.(C)	Versus 3306/2021 & conn.	22/32

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#### UNION OF INDIA & ORS. ..... Respondents Mr. Vivek Goyal, CGSC for UOI. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP

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W.P.(C) 7412/2020, CM APPL. 24799/2020 & 24800/2020 SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner Through: Mr.Deepak Thakur, Advocate

versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr.Farman Ali and Mr. Athar Raza
	Frarooquei, Advocates.
	Mr. Ravi Prakash, Mr. Zoheb
	Hossain, Mohd, Shahan Ulla, Mr.
	Farman Ali and Mr. Vivek Gurnani,

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#### W.P.(C) 7736/2020, CM APPL. 25517/2020 M/S PRASAD MEDIA CORPORATION PVT LTD ..... Petitioner Through: Mr. V. Lakshmikumaran, Mr. Adarsh Kumar Gupta and & Ms. Parul

Panthi, Advocates for R-1. Ms.Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates.

Advocates for NAA & DGAP

UNION OF INDIA & ORS. ..... Respondents Through: Ms. Aakansha Kaul and Mr. Marek Singh, Advocates. Ms. Sonu Bhatnagar, Senior Standing Counsel with Ms. Venus Mehrotra, and Ms.Kanak Grover, Advocates for **R-4** 23/32

versus

W.P.(C) 3306/2021 & conn.





Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP

58

#### W.P.(C) 8229/2020, CM APPL. 26656/2020 LITECON INDUSTRIES PVT.LTD. ..... Petitioner Mr.Kumar Visaloksh, Mr. Udit Jain, Through: Mr. Archit Gupta, Advocates

#### versus

UNION OF INDIA & ORS. ..... Respondents Mr.Farman Ali and Mr. Athar Raza Through: Frarooquei, Advocates. Mr. Ravi Prakash, Mr. Zoheb Hossain, Mohd, Shahan Ulla, Mr. Farman Ali and Mr. Vivek Gurnani, Advocates for NAA & DGAP

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W.P.(C) 8751/2020, CM APPL. 28191/2020 & 28192/2020 M/S SIGNATURE BUILDERS PVT. LTD. ..... Petitioner Through: Mr. Puneet Agarwal, Mr. Deepak Anand and Ms. Purvi Sinha, Advocates

#### versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Harish Vaidyanathan Shanker,
	CGSC with Ms. Kinjal.
	Ms. Sonu Bhatnagar, Senior Standing
	Counsel with Ms. Venus Mehrotra,
	and Ms.Kanak Grover, Advocates for
	R-2.
	Mr. Ravi Prakash, Mr. Zoheb
	Hossain, Mohd, Shahan Ulla, Mr.
	Farman Ali and Mr. Vivek Gurnani,
	Advocates for NAA & DGAP.
C) 3306/2021 & conn.	24/32

W.P.(C) 3306/2021 & conn.

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#### W.P.(C) 9146/2020, CM APPL. 29629/2020 & 29630/2020 LITE BITE TRAVELS FOODS PVT LTD ..... Petitioner Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Ms. Avisha Khatri and Mr. Agrim Arora, Advocates. versus ..... Respondents UNION OF INDIA & ORS. Mr. Ravi Prakash, Mr. Zoheb Through: Hossain, Mohd, Shahan Ulla, Mr.

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## W.P.(C) 10901/2020 & CM No. 34161-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD. ..... Petitioner Through: None.

#### versus

## UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms. Nidhi Raman, CGSC with Zubin Singh Adv. for UOI. Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani Advs. for NAA & DGAP.

Farman Ali and Mr. Vivek Gurnani,

Advocates for NAA & DGAP.

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W.P.(C) 10932/2020 &	CM No	. 34237	-38/2	2020	)		
M/S EMAAR MGF LA	ND LT	D				Petit	ioner
Thro	ough:	Mr.	V.	L	akshr	nikumaraı	n, Mr.
		Charan	iya	La	kshm	ikumaran	, Mr.
		Karan	Sac	hdev	v, Mi	r. Agrim	Arora,
		Advoca	ate	&	Ms.	Avisha	Khatri,
		Advoca	ates.				
W.P.(C) 3306/2021 & conn.						25/32	

23/32

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#### versus

65	UNION OF INDL	A & ORS. Through:	Respondents Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani Advs. for NAA & DGAP.
05	W.P.(C) 990/2021	& CM No 1	2677/2021
	M/S BPTP LTD.		Petitioner
		Through:	Mr. Tarun Gulati, Sr. Advocate with Mr. Kishore Kunal & Mr. Manish Rastogi, Advs.
		versus	
	UNION OF INDL	A & ORS. Through:	Respondents Mr. Asheesh Jain, CGSC with Mr. Adarsh Kumar Gupta & Ms. Parul Panthi, Advocates for R-1. Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani Advs. for NAA & DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, & Ms. Kanak Grover, Advs. for R-4.
66	W D (C) 007/2021	& CM No 1	0701/0001
	W.P.(C) 997/2021		
	M/S MAN REAL	TY LTD & A	NR Petitioners

M/S MAN KEA		ANK Peutioners	
	Through:	Mr. V. Lakshmikumaran,	Mr.
		Charanya Lakshmikumaran,	Mr.
		Karan Sachdev, Mr. Agrim A	rora,
		Advocate & Ms. Avisha Kh	hatri,
		Advocates.	
3306/2021 & conn.		26/32	

W.P.(C) 3306/2021 & conn.





#### versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Ravi Prakash, Mr. Zoheb Hossain
	Mr. Mohammad Shahan Ulla, Mr.
	Farman Ali & Mr. Vivek Gurnani
	Advs. for NAA & DGAP.

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W.P.(C) 1357/2021 M/S INFINITI RETAIL LTD ..... Petitioner Through: None.

versus

UNION OF INDIA AND ORS.	Respondents
Through:	Mr. Dev P Bhardwaj, CGSC for
	UOI.
	Mr. Ravi Prakash, Mr. Zoheb Hossain
	Mr. Mohammad Shahan Ulla, Mr.
	Farman Ali & Mr. Vivek Gurnani
	Advs. for NAA & DGAP.

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W.P.(C) 1366/2021 M/S TATA STARBUCKS PRIVATE LIMITED ..... Petitioner Through: Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman, Mr. SriSabari Rajan & Ms. Geetanjali Murti, Advs. versus

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani Advs. for NAA & DGAP. W.P.(C) 3306/2021 & conn. 27/32

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W.P.(C) 1593/2021 & CM Nos. 4528-29/2021 RAYMOND CONSUMER CARE LTD. ..... Petitioner Through: Mr. V. Lakshmikumaran, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Advocate & Ms. Avisha Khatri, Advocates. versus

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

Advs. for NAA & DGAP.

Advs. for NAA & DGAP.

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W.P.(C) 1765/2021 M/S LE REVE

W.P.(C) 1766/2021

Through: None.

..... Petitioner

#### versus

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani

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NEEVA FOODS PVT. LTD ..... Petitioner Through: Mr.Nikhil Gupta & Mr. Vipin Upadhyay, Advs.

versus

W.P.(C) 3306/2021 & conn.





# UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani Advs. for NAA & DGAP. W P (C) 1852/2021 & CM No. 5359/2021

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W.P.(C) 1852/2021 & CM No. 5359/2021					
M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner					ner
Through: Mr. Abhishek				Rastogi	and
	Praty	ushprava Sal	ha , A	Advs.	
versus					

UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani Advs. for NAA & DGAP.

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## W.P.(C) 1951/2021 & CM No. 5705-06/2021

M/S SUB WEST RESTAURANTS LLP ..... Petitioner Through: Mr. Abhishek A Rastogi and Pratyushprava Saha , Advs.

#### versus

# UNION OF INDIA & ORS. Through: Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr. Farman Ali & Mr. Vivek Gurnani Advs. for NAA & DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, & Ms. Kanak Grover, Advs. for R-4.

W.P.(C) 3306/2021 & conn.

29/32





	W.P.(C) 2440/202	1	
	BONNE SANTE		Petitioner
		Through:	None.
		versus	Despendents
	UNION OF INDIA		Respondents
		Through:	Mr. Ravi Prakash, Mr. Zoheb Hossain Mr. Mohammad Shahan Ulla, Mr.
			Farman Ali & Mr. Vivek Gurnani
			Advs. for NAA & DGAP
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	W.P.(C) 2897/202	1 & CM No.	8726/2021
	ITC LIMITED &	ANR.	Petitioners
		Through:	Mr. Ajay Aggarwal, Advocate.
		versus	
	UNION OF INDIA	A & ORS.	Respondents
		Through:	Mr. Ravi Prakash, Mr. Zoheb Hossain
			Mr. Mohammad Shahan Ulla, Mr.
			Farman Ali & Mr. Vivek Gurnani
			Advs. for NAA & DGAP.

# **CORAM:** HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE TALWANT SINGH <u>O R D E R</u>

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29.04.2021

[Court hearing convened via video-conferencing on account of COVID-19]

As indicated in the order dated 09.03.2021, W.P.(C.) No.7743/2019, 1. which is listed as item no. 22 in the cause list, will be treated as the lead matter in the instant batch of writ petitions.

We are informed that, respondent nos. 2 and 3, i.e., the National Anti-2. Profiteering Authority (in short 'NAPA') and the Director General of Anti-Profiteering Authority (in short 'DGPA') have filed an additional-affidavit, W.P.(C) 3306/2021 & conn. 30/32





which, was served on the learned counsel for the petitioner appearing in W.P.(C.) No.7743/2019 only late last night.

2.1. Learned counsel for the petitioner in W.P.(C.) No.7743/2019 seeks and is granted liberty to file an affidavit-in-reply to the additional-affidavit.

3. Learned counsel for respondent nos. 2 and 3, i.e., NAPA and DGPA, respectively, will ensure that copies of the additional-affidavit are also served *via* e-mail on the counsels appearing in all other matters.

3.1. Liberty is also given to the counsels appearing in other matters to file affidavit(s)-in-reply to the additional-affidavit, if deemed necessary.

4. Needless to add, the affidavit(s)-in-reply, if any filed, either in the lead matter or in the other connected matters, shall be served on the counsel appearing on behalf of the respondents.

5. List the captioned matters on 09.08.2021.

6. Interim orders, passed, in the matters referred to in paragraph 7 below, are made absolute during the pendency of the concerned writ petitions.

Accordingly, CM. No. 10092/2021 in W.P.(C.) 3306/2021, CM No. 10149/2021 in W.P.(C.) 3327/2021, CM. No. 10620/2021 in W.P.(C.) 3508/2021, CM. No. 11664/2021 in W.P.(C.) 3867/2021, CM. No. 14080/2021 in W.P.(C.) 4600/2021, CM. No. 14786/2021 in W.P.(C.) 4789/2021, CM. No.49105 /2018 in W.P.(C.) 12647/2018, CM. No. 6500/2019 in W.P.(C.) 1418/2019, CM. Nos. 32779/2019 and 52181/2019 in W.P.(C.) 7910/2019, CM No. 32782/2019 in W.P.(C.) 7911/2019, CM No. 33393/2019 in W.P.(C.) 8078/2019, CM. No. 37403/2019 in W.P.(C.) 9053/2019, CM. No. 38135/2019 in W.P.(C.) 9248/2019, CM. No. 50473/2019 in W.P.(C.) 12355/2019, CM. No. 52010/2019 in W.P.(C.) *W.P.(C) 3306/2021 & conn.*

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12717/2019, CM. No. 3083/2020 in W.P.(C.) 969/2020, CM. No. 3901/2020 in W.P.(C.) 1171/2020, CM. No. 2677/2021 in W.P.(C.) 990/2021, CM. No. 4528/2021 in W.P.(C.) 1593/2021, CM No. 6171/2020 in W.P.(C) 1780/2020, CM No. 8548/2020 in W.P.(C) 2445/2020, CM No. 8681/2020 in W.P.(C) 2490/2020, CM No. 13399/2020 in W.P.(C) 3737/2020, CM No. 15649/2020 in W.P.(C.) 4348/2020, CM No. 15751/2020 in W.P.(C) 4375/2020, CM No.16285/2020 in W.P.(C) 4516/2020, CM No. 16656/2020 in W.P.(C) 4607/2020, CM No. 17416/2020 in W.P.(C) 4824/2020, CM No. 17899/2020 in W.P.(C) 4957/2020, CM Nos. 19289/2020 and 24101/2020 in W.P.(C) 5347/2020, CM No. 21001/2020 in W.P.(C) 5798/2020, CM No. 21654/2020 in W.P.(C) 5979/2020, CM No. 23189/2020 in W.P.(C) 6671/2020, CM No.24799/2020 in W.P.(C) 7412/2020, CM No. 25517/2020 in W.P.(C) 7736/2020, CM No. 26656/2020 in W.P.(C) 8229/2020, CM No. 28191/2020 in W.P.(C) 8751/2020, CM No. 29629/2020 in W.P.(C) 9146/2020, CM No. 34161/2020 in W.P.(C) 10901/2020 are disposed of.

## **RAJIV SHAKDHER, J**

## TALWANT SINGH, J

## APRIL 29, 2021/nk

W.P.(C) 3306/2021 & conn.